

**The Chief Election Commissioner and other Election Commissioners
(Appointment, Conditions of Service and Term of Office) Amendment Bill, 2024**

(Amendment of Section 5, etc.)-Introduced

SHRI VISHALDADA PRAKASHBAPU PATIL (SANGLI): Sir, I beg to move for leave to introduce a Bill to amend the Chief Election Commissioner and other Election Commissioners (Appointment, conditions of service and term of office) Act, 2023.

माननीय अध्यक्ष: प्रश्न यह है:

कि मुख्य निर्वाचन आयुक्त और अन्य निर्वाचन आयुक्त (नियुक्ति, सेवा की शर्तें और पदावधि) अधिनियम, 2023 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI VISHALDADA PRAKASHBAPU PATIL: Sir, I introduce the Bill.

17.27 hrs